

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.2.2020

ORDER NO. 34 of 2020

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 and 12 of 2020 for **CESTAT, New Delhi** as follows:

1. On **28.2.2020 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T) will hear the following part heard matter:-
E/51107, 51109, 51155 & 51123- 51124/2018

2. On **6.3.2020 at 2.30 p.m.** Sh. Ashok Jindal, Hon'ble Member (J) and Sh. C. L. Mahar, Hon'ble Member (T) will hear the following ROM:-
C/ROM/50740/2019 in C/50259/2019

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar